

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2111
ANSWERED ON:29.07.2002
POULTRY INDUSTRY
SUKENDER REDDY GUTHA

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government have received any request from Government of Andhra Pradesh to take certain measures to protect the poultry industry in the State from disaster;
- (b) if so, the details thereof; and
- (c) the action taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): Yes, Sir.

(b) & (c): The suggestions made by the State Government were to impose a levy of 150% Anti-Dumping duty on import of chicken and chicken meat products; and provide exemption of 33 1/3% of gross income from poultry farming from the purview of Income Tax Act. The request of Government of Andhra Pradesh was forwarded to Ministry of Commerce and Ministry of Finance being the nodal Ministry for the above issues. The State Government was informed accordingly to take up the matter with those Departments from their end.